

development assistance to India, the United States Government has offered to finance some projects for the U.S. Fiscal Year 1983 (October 1982—September, 1983). While agreements for a Integrated Rural Health and Population Project (\$ 2.85 million) and Development & Management Training Project (\$ 1.15 million) have already been signed, other projects are at various stages of consideration and final decision in regard to their financing is yet to be taken. Consequently, it is not possible at this stage to indicate further details.

Interviews in Public Undertakings

9220. SHRI RAM VILAS PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that candidates in interviews in Public Undertakings are compelled to speak in English ;

(b) if so, the reasons thereof ; and

(c) whether Government have issued directions to the Public Sector Undertakings to adopt the same procedure of interviews as in the U.P.S.C. Civil Service ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) to (c) Government have not issued any instructions to the public enterprises to the effect that the candidates called for interviews should speak in English only. It is for the Managements of the Public Enterprises to decide the procedure to be adopted for interviewing candidates for various posts for which the recruitment is to be done by them.

Promotion for SC/ST Officials in MMTC, Madras

9221. SHRI K.B.S. MANI : Will the Minister of COMMERCE be pleased to state :

(a) what is the vacancy position against direct recruitment and Departmental promotions for SC/ST officials in M.M.T.C., Madras as on 1-3-1982 ;

(b) what action has been taken to fill the above vacancies ; and

(c) in what circumstances, the accumulation of arrears has occurred ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) The position as on 1-3-82 was as under :

	SC	ST
Direct Recruitment	21	13
Promotion	10	14

(b) During 1-3-82 to 31-3-83, 18 SC candidates were appointed against direct recruitment vacancies for reserved candidates. Promotion was given to 1 SC and 8 ST officials during this period against reserved posts under promotion quota.

(c) The remaining vacancies under Direct Recruitment quota could not be filled up due to non-availability of SC/ST candidates despite relaxed age and educational qualifications. Efforts are being made to fill up remaining posts as well at the earliest. Scholarship/Training Scheme has been especially designed to accelerate recruitment of SC/ST candidates whereby educational qualifications have been further relaxed ; cost of training is met by the Corpn. and also stipended paid during training period to the selected SC/ST candidates for training.

As regards promotion quota, SC/ST employees with requisite service in feeder cadre were not available for promotion and as such these vacancies will be gradually filled up as and when these employees complete eligible service and are found fit for promotion by Departmental Promotion Committee.

Revenue loss due to evasion of taxes

9222. SHRI PIYUSH TIRKI :

SHRI CHIRANJI LAL SHARMA:

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a large scale evasion of corporate tax and excise duties by some companies belonging to large industrial houses has lately come to the notice of Government ;

(b) if so, the details of the revenue lost due to the tax evasion and non-payment of excise duties in the year 1982-83 ;

(c) what action is being taken against the earing industrial houses ; and